

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 731 of 2003

Jabalpur, this the 3rd day of December, 2003

Hon'ble Shri M.P. Singh, Vice Chairman  
Hon'ble Shri G. Shanthappa, Judicial Member

Parmashwar son of Ramdeo Singh  
Yadav, aged 36 years, resident  
of Singroli Railway Colony,  
District Sidhi (M.P.).

... Applicant

(By Advocate - None)

V e r s u s

1. Union of India, through  
Secretary, Ministry of Railway,  
New Delhi.
2. Asstt. Divisional Mech. Engineer,  
East Central Railway Chohan and  
Dhanbad, Dhanbad.
3. Sr. Divisional Mech. Engineer,  
Carriage and Wagon, East Central  
Railway, Dhanbad.
4. Divisional Rail Manager, East  
Central Railway, Dhanbad.
5. Gen. Railway Manager, Hajipur. ... Respondents

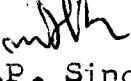
O R D E R (Oral)

By M.P. Singh, Vice Chairman -

the time of  
None for the applicant even at ~~revising~~ the list.

It is noticed that none was present for the applicant on  
last date of hearing i.e. on 27.11.2003 and also on  
21.11.2003 and 03.11.2003. It appears that the applicant is  
not interested in prosecuting this case. Accordingly the  
Original Application is dismissed for non-prosecution.

  
(G. Shanthappa)  
Judicial Member

  
(M.P. Singh)  
Vice Chairman

Shri K. S. Ladhi Adm. TBP.

- (1) 3
- (2) 0
- (3) 0
- (4) 0

Trusted  
9.12.03

Tulsi  
9.12.03